HIGH COURT OF SIKKIM Record of Proceedings

I.A. No.01 of 2024 in MAC App./134/2024 (Filing No.)

THE BRANCH MANAGER, CHOLAMANDALAM MS GENERAL INSURANCE COMPANY AND ANOTHER

APPLICANTS

VERSUS

SELINA BIBI AND OTHERS

RESPONDENTS

Date: 29.04.2025

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicants Mr. Nirankush Dahal, Advocate.

For Respondents

R-1 to R-6 Ms. Lidya Pradhan, Advocate.

R-7 & R-8 None present.

ORDER

Order pronounced in open Court.

Detailed Order vide separate sheets of paper.

I.A. No.01 of 2024 stands dismissed and disposed of.

Judge